Kotakurja Private Limited List of Creditors as on 31.12.2021

IV Operational Creditors - Statutory Authorities

Sr. No.	Name of the Claimant	Amount Claimed				Amount as per Books	Amount	Amount of Claim not	Amount of Claim under
		Principal	Interest	Damages/Penalty	Total	as on 18.11.2019	Admitted	admitted	Verification
1	ITO (TDS)*	4,67,220			4,67,220	-	4,67,220	-	-
2	Department of Commercial Taxes (Karnataka)**	9,14,664	7,97,473		17,12,137	17,12,137	17,12,137	-	-
3	DY. Commissioner of Income Tax Circle 1(2)(1)***	11,59,66,742			11,59,66,742	3,06,30,608	11,59,66,742	-	-
4	ESIC		1,15,259	1,65,674	2,80,933	2,64,000	-	-	2,80,933
5	Dy Commissioner of Commercial Taxes (Audit) 6.7#	5,27,943	2,98,383		8,26,326			-	8,26,326
6	Dy Commissioner of Commercial Taxes (Audit) 6.2#	8,14,661	6,24,978		14,39,639			-	14,39,639
7	Profession Tax Officer#	1,35,600	31,302	69,550	2,36,452			-	2,36,452
	Total Statutory Dues	11,88,26,830	18,67,395	2,35,224	12,09,29,449	3,26,06,745	11,81,46,099	-	27,83,350

Note:

a) Amount admitted is the best estimate of the claims received, based on the available Financial Statements. The amount admitted is subject to

^{*} The Claim filed by The Income Tax office, TDS Ward 2(1) pertains to Demand Notices issued for FY 2017-18 and FY 2018-19

^{**} The Claim filed by The Department of Commercial Taxes (Karnataka) pertains to Assessment Year 2013-14 and 2014-15

^{***} The Claim filed by The Dy. Commissioner of Income Tax, Circle 1(2)(1) pertains to Assessment Year 2007-08, 2012-13, 2014-15 and 2017-18

[#] The claims are received after 90th day of CIRP Commencement Date